

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 606
IB-979/PB/2020**

IN THE MATTER OF:

Mr. Rajendra Kumar Sahoo

...PETITIONER

Vs.

M/s. Mideast Integrated Steels Ltd.

...RESPONDENT

Section

U/s 9 of IBC Code, 2016

**Order delivered on 04.05.2022
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

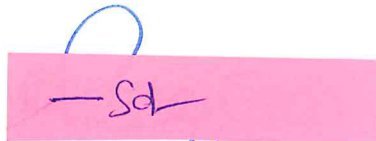
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

**For the Petitioner/Operational Creditor :Adv. Shashwat Anand, Adv.
Shashwat Parihar, Adv. Adya Singh,
Adv. Dhruva Vig**

For the Respondent/Corporate Debtor :Mr. Aditya Nayyar Advocate

ORDER

Heard the submissions made by the Counsels for both the parties. Let this matter be posted after ten days to enable the Counsels to have clear instructions from their clients. List this matter on **13.05.2022**.



**(Rahul Bhatnagar)
Member (T)**



**(P.S.N Prasad)
Member (J)**